

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 03.02.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	10271/2024	03.02.2024	BLAPL-339/2024	JP BEHERA	C.O.		Order Dtd. 2024-02-02		(Seat No-)
2	10272/2024	03.02.2024	BLAPL-220/2024	K DANG	C.O.		Order Dtd. 2024-02-01		(Seat No-)
3	10273/2024	03.02.2024	BLAPL-169/2024	SK BHANJADEO	C.O.		Order Dtd. 2024-02-01		(Seat No-)
4	10274/2024	03.02.2024	BLAPL-142/2024	BP TANGA	C.O.		Order Dtd. 2024-02-01	BAIL-2	(Seat No-8)
5	10275/2024	03.02.2024	BLAPL-6/2024	MK PANDA	C.O.		Order Dtd. 2024-02-01	BAIL-1	(Seat No-1)
6	10276/2024	03.02.2024	BLAPL-408/2024	DK MALLICK	C.O.		Order Dtd. 2024-02-01	BAIL-2	(Seat No-9)
7	10277/2024	03.02.2024	BLAPL-9418/2023	M R ROUSTRAY	C.O.		Order Dtd. 2024-02-01	BAIL-1	(Seat No-5)
8	10278/2024	03.02.2024	ABLAPL-634/2024	MR SAHOO	C.O.		Order Dtd. 2024-02-01		(Seat No-5)
9	10279/2024	03.02.2024	BLAPL-7086/2023	S K BHANJADEO	C.O.		Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
10	10280/2024	03.02.2024	BLAPL-7086/2023	D K JENA	C.O.		Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
11	10281/2024	03.02.2024	BLAPL-5390/2023	SUBAS SAMAL	C.O.		Order Dtd. 2024-02-01	BAIL-1	(Seat

									No-3)
12	10282/2024	03.02.2024	BLAPL-13452/2023	S R PANI	C.O.		Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
13	10283/2024	03.02.2024	BLAPL-13466/2023	S R PANI	C.O.		Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
14	10284/2024	03.02.2024	BLAPL-13391/2023	GANESH CH. JENA	C.O.		Order Dtd. 2024-02-01	BAIL-1	(Seat No-3)
15	10285/2024	03.02.2024	BLAPL-12713/2023	GANESH CH. JENA	C.O.		Order Dtd. 2024-02-01	BAIL-2	(Seat No-10)
16	10286/2024	03.02.2024	BLAPL-13197/2023	K C PANDA	C.O.		Order Dtd. 2024-02-01	BAIL-1	(Seat No-4)
17	10287/2024	03.02.2024	BLAPL-13187/2023	K C PANDA	C.O.		Order Dtd. 2024-02-01	BAIL-1	(Seat No-4)
18	10288/2024	03.02.2024	WP(C)-19506/2022	S. DAS	C.O.		Order Dtd. 2024-01-24	WRIT BRANCH-3	(Seat No-14)
19	10289/2024	03.02.2024	WP(C)-14570/2023	JITENDRA KUMAR MISHRA (2)	C.O.		Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No-29)
20	10290/2024	03.02.2024	BLAPL-10820/2023	M R BARIK	C.O.		Order Dtd. 2024-02-02	BAIL-2	(Seat No-10)
21	10291/2024	03.02.2024	WP(C)-33878/2023	S. DASH	C.O.		Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-36)
22	10292/2024	03.02.2024	BLAPL-11370/2023	SRINIBASH MOHANTY	C.O.		Order Dtd. 2024-02-01		(Seat No-36)
23	10293/2024	03.02.2024	WP(C)-4088/2023	S. DASH	C.O.		Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-4)

24	10294/2024	03.02.2024	BLAPL-11754/2023	S K BEHERA	C.O.		Order Dtd. 2024-02-02 Judgement Dtd. 2024-02-02,	BAIL-1	(Seat No-5)
25	10295/2024	03.02.2024	BLAPL-11765/2023	RANJAN DAS	C.O.		Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
26	10296/2024	03.02.2024	BLAPL-11832/2023	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-02-01	BAIL-2	(Seat No-11)
27	10297/2024	03.02.2024	BLAPL-11848/2023	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-02-01	BAIL-2	(Seat No-11)
28	10298/2024	03.02.2024	BLAPL-12388/2023	PRATAP SAHOO	C.O.		Order Dtd. 2024-02-02	BAIL-1	(Seat No-2)
29	10299/2024	03.02.2024	BLAPL-12389/2023	PRATAP SAHOO	C.O.		Order Dtd. 2024-02-02	BAIL-1	(Seat No-2)
30	10300/2024	03.02.2024	BLAPL-12588/2023	A C R DAS	C.O.		Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
31	10302/2024	03.02.2024	WP (C) - 25087/2023	S. DAS	C.O.		Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-23)
32	10303/2024	03.02.2024	BLAPL-12681/2023	ARUN KU.JATI	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
33	10304/2024	03.02.2024	BLAPL-13198/2023	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-02-01	BAIL-1	(Seat No-4)
34	10305/2024	03.02.2024	WP (C) - 11846/2023	J.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-30)
35	10306/2024	03.02.2024	BLAPL-13374/2023	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-01	BAIL-1	(Seat No-3)

36	10307/2024	03.02.2024	WP (C) - 17654/2023	S. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No-43)
37	10308/2024	03.02.2024	WP (C) - 7131/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-16)
38	10309/2024	03.02.2024	WP (C) - 7130/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-16)
39	10310/2024	03.02.2024	WP (C) - 5253/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-45)
40	10311/2024	03.02.2024	BLAPL-13379/2023	S K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-02-01	BAIL-1	(Seat No-3)
41	10312/2024	03.02.2024	WP (C) - 30366/2023	JITENDRA KUMAR MISHRA 2	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No-5)
42	10313/2024	03.02.2024	BLAPL-13480/2023	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-01	BAIL-2	(Seat No-8)
43	10314/2024	03.02.2024	BLAPL-14134/2023	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
44	10315/2024	03.02.2024	WP (C) - 30338/2023	J.K.MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No-5)
45	10316/2024	03.02.2024	BLAPL-13236/2023	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-2	(Seat No-9)
46	10317/2024	03.02.2024	WP (C) - 8228/2023	JITENDRA KUMAR MISHRA 2	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-35)
47	10318/2024	03.02.2024	WP (C) - 3755/2023	J.K.MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-21)
48	10319/2024	03.02.2024	BLAPL-14174/2023	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-1	(Seat No-)

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49	10320/2024	03.02.2024	WP (C) - 17095/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-45)
50	10321/2024	03.02.2024	BLAPL-14285/2023	LAXMIDHAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-01	BAIL-2	(Seat No-11)
51	10322/2024	03.02.2024	WP (C) - 13470/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-47)
52	10323/2024	03.02.2024	ABLAPL-14619/2022	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
53	10324/2024	03.02.2024	WP (C) - 4064/2023	J.K.MISHRA 2	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-4)
54	10325/2024	03.02.2024	WP (C) - 5252/2023	S. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-45)
55	10327/2024	03.02.2024	WP (C) - 4627/2023	S. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-9)
56	10328/2024	03.02.2024	WP (C) - 4152/2023	S. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-8)
57	10330/2024	03.02.2024	WP (C) - 2237/2024	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Seat No-16)
58	10331/2024	03.02.2024	FAO-251/2023	SARAT SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Seat No-5)
59	10332/2024	03.02.2024	WP (C) - 1902/2024	PK BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-2	(Seat No-6)
60	10333/2024	03.02.2024	FAO-251/2023	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Seat No-5)

61	10334/2024	03.02.2024	WP (C) - 8918/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-24)
62	10335/2024	03.02.2024	WP (C) - 2097/2024	KK NATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-3	(Seat No-12)
63	10336/2024	03.02.2024	WP (C) - 12849/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-22)
64	10337/2024	03.02.2024	WP (C) - 165/2017	B PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-3	(Seat No-13)
65	10338/2024	03.02.2024	WP (C) - 2148/2024	N ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
66	10339/2024	03.02.2024	WP (C) - 29621/2023	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-7	(Seat No-44)
67	10340/2024	03.02.2024	WP (C) - 14565/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No-29)
68	10341/2024	03.02.2024	FAO-553/2023	AK BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Seat No-2)
69	10343/2024	03.02.2024	WP (C) - 30406/2023	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-8	(Seat No-40)
70	10344/2024	03.02.2024	WP (C) - 14567/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No-29)
71	10345/2024	03.02.2024	FAO-534/2015	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Seat No-2)
72	10346/2024	03.02.2024	WP (C) - 7376/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No-39)
73	10347/2024	03.02.2024	WP (C) - 30406/2023	LAXMIDHAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-8	(Seat No-)

									No-40)
74	10348/2024	03.02.2024	WP (C) - 2326/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-7	(Seat No-48)
75	10349/2024	03.02.2024	FAO-534/2015	KK NATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Seat No-2)
76	10353/2024	03.02.2024	WP (C) - 14859/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-4	(Seat No-17)
77	10354/2024	03.02.2024	WP (C) - 14860/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-4	(Seat No-17)
78	10355/2024	03.02.2024	WP (C) - 19686/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No-15)
79	10358/2024	03.02.2024	WP (C) - 25089/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-23)
80	10359/2024	03.02.2024	WP (C) - 25088/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-23)
81	10360/2024	03.02.2024	WP (C) - 30693/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-7)
82	10362/2024	03.02.2024	WP (C) - 37127/2022	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-32)
83	10364/2024	03.02.2024	WP (C) - 36716/2022	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No-39)
84	10366/2024	03.02.2024	WP (C) - 34194/2022	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-2)
85	10368/2024	03.02.2024	WP (C) - 30167/2022	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-9)

86	10370/2024	03.02.2024	WP (C) - 18449/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-3)
87	10372/2024	03.02.2024	WP (C) - 9120/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-31)
88	10373/2024	03.02.2024	WP (C) - 8921/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-24)
89	10374/2024	03.02.2024	WP (C) - 8227/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-35)
90	10376/2024	03.02.2024	WP (C) - 25231/2017	J.R . KAR	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-11)
91	10377/2024	03.02.2024	WP (C) - 38718/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH-4	(Seat No-38)
92	10378/2024	03.02.2024	WP (C) - 25240/2017	J.R . KAR	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-11)
93	10381/2024	03.02.2024	WP (C) - 5257/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-45)
94	10382/2024	03.02.2024	WP (C) - 5255/2023	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-45)
95	10384/2024	03.02.2024	WP (C) - 36015/2023	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-35)
96	10386/2024	03.02.2024	WP (C) - 30692/2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-7)
97	10390/2024	03.02.2024	WP (C) - 827/2024	B K DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-44)
98	10392/2024	03.02.2024	WP (C) - 33081/2023	BISWAJIT DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-01	WRIT BRANCH-5	(Seat No-)

									No-20)
99	10395/2024	03.02.2024	CONTC-9141/2023	ASISH KUMAR RAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	CONTEMPT	(Seat No-6)
100	10399/2024	03.02.2024	CONTC-335/2024	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02		(Seat No-6)
101	10400/2024	03.02.2024	WP (C) - 2036/2024	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
102	10402/2024	03.02.2024	WP (C) - 2124/2024	ANIL SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
103	10406/2024	03.02.2024	WP (C) - 2160/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
104	10408/2024	03.02.2024	WP (C) - 2160/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
105	10409/2024	03.02.2024	WP (C) - 23909/2015	BIKRAM. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
106	10412/2024	03.02.2024	WP (C) - 2140/2024	DEEPAK KU SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
107	10414/2024	03.02.2024	WP (C) - 2135/2024	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
108	10417/2024	03.02.2024	WP (C) - 1386/2024	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
109	10419/2024	03.02.2024	WP (C) - 1728/2013	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
110	10420/2024	03.02.2024	WP (C) - 6497/2023	P K DAS	C.O.	COURT NO. 22	Order Dtd. 2024-02-02	WRIT BRANCH-7	(Seat No-5)

11 1	10421/202 4	03.02.2 024	WP (C) - 41047/202 3	SUBRATA PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Sea t No- 35)
11 2	10423/202 4	03.02.2 024	WP (C) - 14851/201 2	S.R.PATTAN AIK	C.O.	COURT NO. 22	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Sea t No- 20)
11 3	10424/202 4	03.02.2 024	WP (C) - 4692/2023	A KALASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-2	(Sea t No- 9)
11 4	10425/202 4	03.02.2 024	WP (C) - 14851/201 2	A.SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Sea t No- 20)
11 5	10429/202 4	03.02.2 024	WP (C) - 39809/202 3	AFRAAZ SUHAIL	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
11 6	10430/202 4	03.02.2 024	WP (C) - 1731/2013	T. BAG	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 113)
11 7	10431/202 4	03.02.2 024	WP (C) - 2181/2024	A.K.MISHRA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 117)
11 8	10433/202 4	03.02.2 024	WP (C) - 2378/2024	JATINDRA M ROUT	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 120)
11 9	10434/202 4	03.02.2 024	WP (C) - 2032/2024	S.K. TRIPATHY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 116)
12 0	10435/202 4	03.02.2 024	WP (C) - 1709/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 113)
12 1	10436/202 4	03.02.2 024	CONTC- 340/2024	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-02-02		(Sea t No- 113)
12 2	10437/202 4	03.02.2 024	CONTC- 309/2024	R K BARIK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 9999-12-31		(Sea t No- 113)
12 3	10440/202 4	03.02.2 024	WA- 54/2024	DILIP SAMAL	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2024-02-02		(Sea t

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124	10442/2024	03.02.2024	WA-1677/2022	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	WRIT APPEAL	(Seat No-5)
125	10445/2024	03.02.2024	WA-1677/2022	K P BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	WRIT APPEAL	(Seat No-5)
126	10446/2024	03.02.2024	WP(C)-2173/2024	JITENDRA KUMAR MISHRA (2)	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
127	10447/2024	03.02.2024	WP(C)-2195/2024	R.N. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
128	10448/2024	03.02.2024	WP(C)-2194/2024	R.N. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
129	10449/2024	03.02.2024	WP(C)-2176/2024	JITENDRA KUMAR MISHRA (2)	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
130	10450/2024	03.02.2024	WP(C)-2171/2024	R.C.MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
131	10451/2024	03.02.2024	WP(C)-2180/2024	R.C.MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
132	10452/2024	03.02.2024	WP(C)-1609/2024	UMAKANTA CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-7	(Seat No-5)
133	10453/2024	03.02.2024	WP(C)-2024/2024	M KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
134	10454/2024	03.02.2024	WP(C)-2199/2024	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
135	10455/2024	03.02.2024	WP(C)-1628/2024	P CH DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-5)

136	10456/2024	03.02.2024	WP (C) - 2044/2024	P NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
137	10457/2024	03.02.2024	WP (C) - 2198/2024	R.N. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
138	10458/2024	03.02.2024	WP (C) - 2054/2024	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
139	10459/2024	03.02.2024	WP (C) - 2046/2024	P NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
140	10460/2024	03.02.2024	WP (C) - 42860/2023	M.N.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-30)
141	10461/2024	03.02.2024	WP (C) - 2068/2024	SUMIT SATPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
142	10462/2024	03.02.2024	WP (C) - 1212/2024	M.N.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-11)
143	10463/2024	03.02.2024	WP (C) - 1910/2024	U CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-6)
144	10464/2024	03.02.2024	WP (C) - 41005/2023	JITENDRA KUMAR MISHRA 2	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH-6	(Seat No-35)
145	10465/2024	03.02.2024	WP (C) - 1819/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
146	10466/2024	03.02.2024	WP (C) - 2047/2024	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
147	10467/2024	03.02.2024	WP (C) - 1104/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-34)
148	10468/2024	03.02.2024	WP (C) - 2049/2024	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)

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149	10469/2024	03.02.2024	WP (C) - 2278/2024	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-6	(Seat No-16)
150	10470/2024	03.02.2024	WP (C) - 2051/2024	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
151	10471/2024	03.02.2024	WP (C) - 1059/2016	B.B.MALLIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No-47)
152	10472/2024	03.02.2024	ABLAPL-15126/2023	B K PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	BAIL-1	(Seat No-1)
153	10473/2024	03.02.2024	WP (C) - 2053/2024	P NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
154	10474/2024	03.02.2024	WP (C) - 1969/2024	SUBASH CH PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No-6)
155	10475/2024	03.02.2024	WP (C) - 2052/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
156	10476/2024	03.02.2024	ABLAPL-14715/2023	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-11)
157	10477/2024	03.02.2024	WPC (OAC) - 3848/2016	R.C.MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	OA Branch	(Seat No-1)
158	10478/2024	03.02.2024	WP (C) - 2013/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
159	10479/2024	03.02.2024	ABLAPL-9283/2023	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-4)
160	10480/2024	03.02.2024	WPC (OAC) - 3684/2016	U.CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	OA Branch	(Seat No-1)

161	10481/2024	03.02.2024	WP (C) - 2141/2024	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-01	WRIT BRANCH-5	(Seat No-32)
162	10482/2024	03.02.2024	ABLAPL-13134/2023	P. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-01	BAIL-1	(Seat No-3)
163	10483/2024	03.02.2024	WP (C) - 3685/2016	U. CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2016-09-23		(Seat No-3)
164	10484/2024	03.02.2024	ABLAPL-15052/2023	R B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No-3)
165	10485/2024	03.02.2024	WP (C) - 42572/2023	SARAT KU. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No-25)
166	10486/2024	03.02.2024	WPC (OAC) - 3714/2016	A.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	OA Branch	(Seat No-1)
167	10487/2024	03.02.2024	CONTC-9390/2023	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	CONTEMPT	(Seat No-8)
168	10488/2024	03.02.2024	ABLAPL-14889/2023	P. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No-6)
169	10489/2024	03.02.2024	CONTC-10366/2023	SARBESWAR PRUSTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	CONTEMPT	(Seat No-1)
170	10490/2024	03.02.2024	ABLAPL-15475/2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
171	10491/2024	03.02.2024	ABLAPL-15489/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
172	10492/2024	03.02.2024	CONTC-6863/2023	B.R. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-1)
173	10493/2024	03.02.2024	ABLAPL-15125/2023	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)

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174	10494/2024	03.02.2024	CONTC-6862/2023	B.R. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-1)
175	10495/2024	03.02.2024	ABLAPL-11904/2023	JAYADEV BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-10-17	BAIL-1	(Seat No-3)
176	10496/2024	03.02.2024	CONTC-319/2024	U.CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-3)
177	10497/2024	03.02.2024	ABLAPL-14080/2023	M. N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-7)
178	10498/2024	03.02.2024	CONTC-311/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-7)
179	10499/2024	03.02.2024	WP(C)-2017/2024	N PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
180	10500/2024	03.02.2024	CONTC-264/2024	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-12)
181	10501/2024	03.02.2024	CONTC-214/2024	D.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-12)
182	10502/2024	03.02.2024	ABLAPL-15030/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-22		(Seat No-12)
183	10503/2024	03.02.2024	CONTC-364/2024	U.CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-12)
184	10504/2024	03.02.2024	WP(C)-2017/2024	S K BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
185	10505/2024	03.02.2024	CONTC-6358/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-4)

186	10506/2024	03.02.2024	ABLAPL-12036/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-9)
187	10507/2024	03.02.2024	WP(C)-38048/2023	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-4	(Seat No-38)
188	10508/2024	03.02.2024	ABLAPL-14331/2023	A. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-3)
189	10509/2024	03.02.2024	WP(C)-2012/2024	R.K. MOHABHOI	C.O.	COURT NO. 11		WRIT BRANCH-3	(Seat No-12)
190	10510/2024	03.02.2024	ABLAPL-15090/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-12)
191	10511/2024	03.02.2024	WP(C)-1877/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
192	10512/2024	03.02.2024	ABLAPL-15131/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
193	10513/2024	03.02.2024	CMP-40/2024	D.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No-54)
194	10514/2024	03.02.2024	ABLAPL-15433/2023	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
195	10515/2024	03.02.2024	ABLAPL-15002/2023	S. C. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-8)
196	10516/2024	03.02.2024	ABLAPL-15073/2023	ARUN KUMAR MANSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No-8)
197	10517/2024	03.02.2024	ABLAPL-665/2024	BR SETH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-11)
198	10518/2024	03.02.2024	WP(C)-2056/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-)

									No-12)
199	10519/2024	03.02.2024	ABLAPL-15114/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
200	10520/2024	03.02.2024	ABLAPL-14970/2023	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-12)
201	10521/2024	03.02.2024	ABLAPL-692/2024	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-12)
202	10522/2024	03.02.2024	ABLAPL-15062/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-12)
203	10523/2024	03.02.2024	WP (C) - 1163/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-34)
204	10524/2024	03.02.2024	ABLAPL-682/2024	ASHISH RANJAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
205	10525/2024	03.02.2024	CMP-1039/2023	B. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-55)
206	10526/2024	03.02.2024	ABLAPL-15117/2023	ALOK KUMAR KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
207	10527/2024	03.02.2024	ABLAPL-681/2024	K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-1)
208	10528/2024	03.02.2024	WP (C) - 2120/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
209	10529/2024	03.02.2024	CMP-1098/2023	A.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-55)
210	10530/2024	03.02.2024	ABLAPL-674/2024	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)

21 1	10531/202 4	03.02.2 024	CMP- 1078/2023	A.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Sea t No- 55)
21 2	10532/202 4	03.02.2 024	ABLAPL- 648/2024	HK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Sea t No- 55)
21 3	10533/202 4	03.02.2 024	WP (C) - 2130/2024	H K DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Sea t No- 32)
21 4	10534/202 4	03.02.2 024	CMP- 754/2022	J. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-6	(Sea t No- 26)
21 5	10535/202 4	03.02.2 024	ABLAPL- 636/2024	HN MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Sea t No- 2)
21 6	10536/202 4	03.02.2 024	CMP- 754/2022	K.K.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-6	(Sea t No- 26)
21 7	10537/202 4	03.02.2 024	WP (C) - 2128/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Sea t No- 32)
21 8	10538/202 4	03.02.2 024	WP (C) - 2041/2024	C.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Sea t No- 12)
21 9	10539/202 4	03.02.2 024	ABLAPL- 631/2024	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Sea t No- 12)
22 0	10540/202 4	03.02.2 024	WP (C) - 2099/2024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-3	(Sea t No- 12)
22 1	10541/202 4	03.02.2 024	ABLAPL- 630/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Sea t No- 12)
22 2	10542/202 4	03.02.2 024	WP (C) - 833/2017	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Sea t No- 9)
22 3	10543/202 4	03.02.2 024	ABLAPL- 591/2024	HK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Sea t

									No-12)
224	10544/2024	03.02.2024	WP (C) - 20027/2023	N. ROUT	C.O.	COURT NO. 11	Order Dtd. 2023-09-22	WRIT BRANCH-6	(Seat No-35)
225	10545/2024	03.02.2024	ABLAPL-676/2024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-11)
226	10546/2024	03.02.2024	WP (C) - 1694/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-5)
227	10547/2024	03.02.2024	WP (C) - 2125/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
228	10548/2024	03.02.2024	WP (C) - 35293/2023	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-5	(Seat No-23)
229	10549/2024	03.02.2024	ABLAPL-677/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-23)
230	10550/2024	03.02.2024	ABLAPL-696/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-23)
231	10551/2024	03.02.2024	WP (C) - 1729/2024	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-8	(Seat No-39)
232	10552/2024	03.02.2024	WP (C) - 42216/2023	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-9)
233	10553/2024	03.02.2024	ABLAPL-643/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Seat No-9)
234	10554/2024	03.02.2024	ABLAPL-638/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Seat No-9)
235	10555/2024	03.02.2024	ABLAPL-635/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No-5)

23 6	10556/202 4	03.02.2 024	WP (C) - 2168/2024	ABINASH SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Sea t No- 32)
23 7	10557/202 4	03.02.2 024	WP (C) - 2083/2024	DR.PURUSOT TAM CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Sea t No- 12)
23 8	10558/202 4	03.02.2 024	WP (C) - 2077/2024	D P SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Sea t No- 12)
23 9	10559/202 4	03.02.2 024	WP (C) - 2045/2024	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Sea t No- 12)
24 0	10560/202 4	03.02.2 024	WP (C) - 2050/2024	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Sea t No- 12)
24 1	10561/202 4	03.02.2 024	MACA- 385/2020	R. K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Sea t No- 7)
24 2	10562/202 4	03.02.2 024	BLAPL- 5317/2023	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Sea t No- 3)
24 3	10563/202 4	03.02.2 024	BLAPL- 14445/202 3	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Sea t No- 9)
24 4	10564/202 4	03.02.2 024	BLAPL- 3430/2023	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 1)
24 5	10565/202 4	03.02.2 024	WP (C) - 1026/2024	M.K.PANI	C.O.	COURT NO. 20	Order Dtd. 2024-01-24	WRIT BRANCH-1	(Sea t No- 1)
24 6	10566/202 4	03.02.2 024	BLAPL- 4486/2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 2)
24 7	10567/202 4	03.02.2 024	BLAPL- 8721/2023	M K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-01	BAIL-1	(Sea t No- 3)
24 8	10568/202 4	03.02.2 024	BLAPL- 12119/202 2	DEBENDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-01	BAIL-1	(Sea t

									No-3)
249	10569/2024	03.02.2024	BLAPL-5850/2023	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-01	BAIL-2	(Seat No-10)
250	10570/2024	03.02.2024	ABLAPL-98/2024	AK KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-10)
251	10571/2024	03.02.2024	ABLAPL-13272/2023	A.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No-9)
252	10572/2024	03.02.2024	ABLAPL-14793/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No-11)
253	10573/2024	03.02.2024	BLAPL-5120/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-4)
254	10574/2024	03.02.2024	BLAPL-14446/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-9)
255	10575/2024	03.02.2024	BLAPL-9212/2023	RAKESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
256	10576/2024	03.02.2024	BLAPL-9211/2023	RAKESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
257	10577/2024	03.02.2024	WP (C) - 1307/2024	UDAY KUMAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No-19)
258	10578/2024	03.02.2024	WP (C) - 1302/2024	UDAY KUMAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No-19)
259	10579/2024	03.02.2024	WP (C) - 1303/2024	UDAY KUMAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No-19)
260	10580/2024	03.02.2024	BLAPL-3188/2023	RAKESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)

26 1	10581/202 4	03.02.2 024	MATA- 396/2023	Y.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	FIRST APPEAL	(Sea t No- 4)
26 2	10582/202 4	03.02.2 024	BLAPL- 2953/2023	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Sea t No- 9)
26 3	10583/202 4	03.02.2 024	MATA- 396/2023	TUSHAR KANTA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	FIRST APPEAL	(Sea t No- 4)
26 4	10584/202 4	03.02.2 024	ABLAPL- 11612/202 3	A. KALASH	C.O.	COURT NO. 5	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 7)
26 5	10586/202 4	03.02.2 024	ABLAPL- 15148/202 3	MANAS RANJAN SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 1)
26 6	10587/202 4	03.02.2 024	BLAPL- 326/2022	H. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	BAIL-2	(Sea t No- 12)
26 7	10588/202 4	03.02.2 024	ABLAPL- 11143/202 1	JYOTI PRAKASH KAR	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	BAIL-2	(Sea t No- 12)
26 8	10589/202 4	03.02.2 024	BLAPL- 4753/2023	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	BAIL-2	(Sea t No- 10)
26 9	10590/202 4	03.02.2 024	BLAPL- 6835/2023	RAHUL SETHI	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	BAIL-2	(Sea t No- 7)
27 0	10591/202 4	03.02.2 024	BLAPL- 6521/2023	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	BAIL-1	(Sea t No- 3)
27 1	10592/202 4	03.02.2 024	BLAPL- 1775/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	BAIL-2	(Sea t No- 9)
27 2	10593/202 4	03.02.2 024	MATA- 256/2022	D.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-31	FIRST APPEAL	(Sea t No- 2)
27 3	10594/202 4	03.02.2 024	BLAPL- 3835/2023	S. S. PATRNAIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	BAIL-1	(Sea t

									No-5)
274	10595/2024	03.02.2024	MATA-256/2022	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-01-31	FIRST APPEAL	(Seat No-2)
275	10596/2024	03.02.2024	BLAPL-6511/2022	S. S. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
276	10597/2024	03.02.2024	WP (C) - 1260/2024	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
277	10598/2024	03.02.2024	BLAPL-3133/2023	S. S. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
278	10599/2024	03.02.2024	WP (C) - 1263/2024	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
279	10600/2024	03.02.2024	BLAPL-4016/2023	S. S. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-02	BAIL-1	(Seat No-4)
280	10601/2024	03.02.2024	WP (C) - 2016/2024	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
281	10602/2024	03.02.2024	ABLAPL-641/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	BAIL-1	(Seat No-3)
282	10603/2024	03.02.2024	ABLAPL-637/2024	ARUN KU.JATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No-2)
283	10604/2024	03.02.2024	ABLAPL-633/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No-2)
284	10605/2024	03.02.2024	ABLAPL-632/2024	TIRTH KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No-5)
285	10606/2024	03.02.2024	ABLAPL-629/2024	JUNED KHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Seat No-12)

28 6	10607/202 4	03.02.2 024	ABLAPL- 687/2024	BISWAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Sea t No- 12)
28 7	10608/202 4	03.02.2 024	ABLAPL- 612/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(Sea t No- 12)
28 8	10609/202 4	03.02.2 024	ABLAPL- 573/2024	GYANENDRA KUMAR PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Sea t No- 12)
28 9	10610/202 4	03.02.2 024	ABLAPL- 581/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Sea t No- 12)
29 0	10611/202 4	03.02.2 024	ABLAPL- 669/2024	BISWAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Sea t No- 12)
29 1	10612/202 4	03.02.2 024	ABLAPL- 671/2024	JAYADEBA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Sea t No- 12)
29 2	10613/202 4	03.02.2 024	ABLAPL- 675/2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Sea t No- 12)
29 3	10614/202 4	03.02.2 024	ABLAPL- 679/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Sea t No- 12)
29 4	10615/202 4	03.02.2 024	ABLAPL- 683/2024	JAYADEBA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 5)
29 5	10616/202 4	03.02.2 024	ABLAPL- 686/2024	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Sea t No- 5)
29 6	10617/202 4	03.02.2 024	ABLAPL- 14874/202 3	S P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Sea t No- 6)
29 7	10618/202 4	03.02.2 024	CRLREV- 664/2023	K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	CRIMINAL REVISION	(Sea t No- 2)
29 8	10619/202 4	03.02.2 024	WP (C) - 11198/202 3	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2024-01-31	WRIT BRANCH-6	(Sea t)

									No-16)
299	10620/2024	03.02.2024	CRLREV-390/2023	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-02-02	CRIMINAL REVISION	(Seat No-1)
300	10621/2024	03.02.2024	CRLREV-125/2017	SURYAKANTA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-30	CRIMINAL REVISION	(Seat No-5)
301	10622/2024	03.02.2024	CRLREV-486/2018	KSHITISH	C.O.	COURT NO. 7	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Seat No-5)
302	10623/2024	03.02.2024	CRLREV-17/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Seat No-3)
303	10624/2024	03.02.2024	WP (C) - 39468/2023	SARAT KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-11)
304	10625/2024	03.02.2024	WP (C) - 39468/2023	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-11)
305	10626/2024	03.02.2024	WP (C) - 1784/2024	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-8	(Seat No-39)
306	10627/2024	03.02.2024	WP (C) - 1772/2024	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-8	(Seat No-39)
307	10628/2024	03.02.2024	WP (C) - 1766/2024	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-8	(Seat No-39)
308	10629/2024	03.02.2024	WP (C) - 1765/2024	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-8	(Seat No-39)
309	10630/2024	03.02.2024	WP (C) - 25185/2014	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-5	(Seat No-20)
310	10631/2024	03.02.2024	WP (C) - 5332/2016	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Seat No-24)

31 1	10632/202 4	03.02.2 024	WP (C) - 41104/202 3	BIJAY KUMAR SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Sea t No- 48)
31 2	10633/202 4	03.02.2 024	CRLREV- 761/2016	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	CRIMINAL REVISION	(Sea t No- 2)
31 3	10634/202 4	03.02.2 024	CRLREV- 37/2024	S. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	CRIMINAL REVISION	(Sea t No- 3)
31 4	10635/202 4	03.02.2 024	CRLREV- 51/2023	K. C. PANDA	C.O.	DR (J)	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Sea t No- 2)
31 5	10636/202 4	03.02.2 024	WP (C) - 2219/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Sea t No- 16)
31 6	10637/202 4	03.02.2 024	WP (C) - 30371/202 3	S. R. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Sea t No- 5)
31 7	10639/202 4	03.02.2 024	ABLAPL- 10356/202 3	DIBAKAR SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-03		(Sea t No- 5)
31 8	10640/202 4	03.02.2 024	ABLAPL- 10356/202 3	DIBAKAR SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		(Sea t No- 5)
31 9	10641/202 4	03.02.2 024	BLAPL- 14314/202 3	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 4)
32 0	10642/202 4	03.02.2 024	ABLAPL- 8204/2023	BIJAY KUMAR DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 1)
32 1	10643/202 4	03.02.2 024	CRLMC- 3961/2022	DILLIP KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	CRIMINAL MISC	(Sea t No- 2)
32 2	10644/202 4	03.02.2 024	ABLAPL- 695/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-2	(Sea t No- 10)
32 3	10645/202 4	03.02.2 024	WP (C) - 2033/2024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANCH-3	(Sea t

									No-12)
324	10646/2024	03.02.2024	ABLAPL-698/2024	HK TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
325	10647/2024	03.02.2024	WP(C)-1914/2024	D. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-6)
326	10648/2024	03.02.2024	WP(C)-27387/2023	J. C. BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No-25)
327	10649/2024	03.02.2024	ABLAPL-691/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-25)
328	10650/2024	03.02.2024	WP(C)-27387/2023	SANJAY KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No-25)
329	10651/2024	03.02.2024	ABLAPL-700/2024	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No-5)
330	10652/2024	03.02.2024	ABLAPL-704/2024	P BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
331	10653/2024	03.02.2024	CRP-33/2016	DAYANIDHI MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-02-02	CIVIL REVISION	(Seat No-1)
332	10654/2024	03.02.2024	WP(C)-719/2024	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No-36)
333	10655/2024	03.02.2024	ABLAPL-529/2024	SC BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-2)
334	10656/2024	03.02.2024	ABLAPL-459/2024	HK MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
335	10657/2024	03.02.2024	WP(C)-38819/2023	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH-5	(Seat No-47)

336	10658/2024	03.02.2024	WP (C) - 1893/2024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
337	10659/2024	03.02.2024	WP (C) - 1973/2024	S. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-6)
338	10660/2024	03.02.2024	ABLAPL-685/2024	S MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-6)
339	10661/2024	03.02.2024	WP (C) - 1989/2024	N. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-6)
340	10662/2024	03.02.2024	ABLAPL-386/2024	SP SAHO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-6)
341	10663/2024	03.02.2024	WP (C) - 1989/2024	R. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-6)
342	10664/2024	03.02.2024	ABLAPL-343/2024	J SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-6)
343	10665/2024	03.02.2024	WP (C) - 1887/2024	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
344	10666/2024	03.02.2024	CONTC-1267/2021	S. P. DHAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-1)
345	10667/2024	03.02.2024	ABLAPL-125/2024	SN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-1)
346	10668/2024	03.02.2024	CONTC-6473/2022	M/S PURUSOTTAM CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-7)
347	10669/2024	03.02.2024	CONTC-2328/2023	RANJIT MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-5)
348	10670/2024	03.02.2024	ABLAPL-593/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No-1)

									No-12)
349	10671/2024	03.02.2024	CONTC-9692/2023	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-2)
350	10672/2024	03.02.2024	ABLAPL-596/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No-12)
351	10673/2024	03.02.2024	CONTC-3412/2022	DILLIP KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-1)
352	10674/2024	03.02.2024	WP(C) - 30711/2023	I. PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
353	10675/2024	03.02.2024	CONTC-4869/2023	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-4)
354	10676/2024	03.02.2024	ABLAPL-694/2024	M BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
355	10677/2024	03.02.2024	WP(C) - 30711/2023	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
356	10678/2024	03.02.2024	WP(C) - 1626/2024	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-5)
357	10679/2024	03.02.2024	WP(C) - 30716/2023	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
358	10680/2024	03.02.2024	ABLAPL-667/2024	DK BAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-4)
359	10681/2024	03.02.2024	ABLAPL-653/2024	PK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Seat No-4)
360	10682/2024	03.02.2024	WP(C) - 1884/2024	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No-2)

36 1	10683/202 4	03.02.2 024	CONTC- 6474/2022	M/S PURUSOTTAM CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTEMPT	(Sea t No- 7)
36 2	10684/202 4	03.02.2 024	WP (C) - 30716/202 3	I. PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
36 3	10685/202 4	03.02.2 024	WP (C) - 1883/2024	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Sea t No- 2)
36 4	10686/202 4	03.02.2 024	ABLAPL- 654/2024	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Sea t No- 2)
36 5	10687/202 4	03.02.2 024	WP (C) - 2002/2024	R. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANCH-3	(Sea t No- 12)
36 6	10688/202 4	03.02.2 024	WP (C) - 1837/2021	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Sea t No- 27)
36 7	10689/202 4	03.02.2 024	WP (C) - 30718/202 3	I. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
36 8	10690/202 4	03.02.2 024	ABLAPL- 656/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-1	(Sea t No- 5)
36 9	10691/202 4	03.02.2 024	WP (C) - 30718/202 3	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
37 0	10692/202 4	03.02.2 024	WP (C) - 1658/2024	P. C. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Sea t No- 5)
37 1	10693/202 4	03.02.2 024	ABLAPL- 666/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-1	(Sea t No- 5)
37 2	10694/202 4	03.02.2 024	ARBA- 3/2012	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	M.J.C.	(Sea t No- 1)
37 3	10695/202 4	03.02.2 024	WP (C) - 1352/2024	B. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Sea t

									No-19)
374	10696/2024	03.02.2024	WP (C) - 15825/2022	HARMOHAN SAMANTARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-4	(Seat No-38)
375	10697/2024	03.02.2024	ABLAPL-650/2024	PK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Seat No-38)
376	10698/2024	03.02.2024	WP (C) - 15825/2022	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-4	(Seat No-38)
377	10699/2024	03.02.2024	WP (C) - 1332/2024	BISWAJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No-19)
378	10700/2024	03.02.2024	ABLAPL-652/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Seat No-19)
379	10701/2024	03.02.2024	WP (C) - 28845/2023	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-6	(Seat No-36)
380	10702/2024	03.02.2024	WP (C) - 749/2024	A. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No-36)
381	10703/2024	03.02.2024	ABLAPL-689/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Seat No-36)
382	10705/2024	03.02.2024	ABLAPL-688/2024	G ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
383	10706/2024	03.02.2024	WP (C) - 36316/2022	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
384	10707/2024	03.02.2024	WP (C) - 41058/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No-35)
385	10708/2024	03.02.2024	WP (C) - 36316/2022	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)

386	10709/2024	03.02.2024	ABLAPL-693/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-111)
387	10710/2024	03.02.2024	WP (C) - 20072/2023	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No-35)
388	10711/2024	03.02.2024	WP (C) - 36316/2022	B.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
389	10712/2024	03.02.2024	WP (C) - 1645/2024	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-5)
390	10713/2024	03.02.2024	WP (C) - 24678/2020	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-40)
391	10714/2024	03.02.2024	WP (C) - 1627/2024	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-5)
392	10716/2024	03.02.2024	CRLREV-340/2022	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	CRIMINAL REVISION	(Seat No-3)
393	10717/2024	03.02.2024	WP (C) - 1603/2024	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-5)
394	10719/2024	03.02.2024	WP (C) - 43005/2023	SATYA PRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-02-09	WRIT BRANCH-3	(Seat No-28)
395	10720/2024	03.02.2024	CRLREV-250/2022	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-12-22	CRIMINAL REVISION	(Seat No-2)
396	10721/2024	03.02.2024	WP (C) - 42799/2023	SATYA PRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-02-09	WRIT BRANCH-8	(Seat No-43)
397	10722/2024	03.02.2024	CRLREV-593/2023	YEDDU MOHAN SAI KRISHNA	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	CRIMINAL REVISION	(Seat No-5)
398	10723/2024	03.02.2024	WP (C) - 3083/2018	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-1)

									No-2)
399	10725/2024	03.02.2024	CONTC-3057/2021	M/S GYANENDRA KU. TRIPATHY, T.BARIK, S. DASS	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	CONTEMPT	(Seat No-5)
400	10727/2024	03.02.2024	WP(C)-34814/2020	K. P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Seat No-19)
401	10728/2024	03.02.2024	CRLREV-366/2022	K.C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2023-12-22	CRIMINAL REVISION	(Seat No-3)
402	10729/2024	03.02.2024	WP(C)-42408/2023	K. P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Seat No-27)
403	10731/2024	03.02.2024	CONTC-199/2024	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-02		(Seat No-27)
404	10732/2024	03.02.2024	CONTC-183/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-31		(Seat No-27)
405	10733/2024	03.02.2024	CONTC-166/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-31		(Seat No-27)
406	10734/2024	03.02.2024	ABLAPL-639/2024	K.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01		(Seat No-27)
407	10736/2024	03.02.2024	WPC(OA)-372/2016	M/S PRASANNA KUMAR PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-07-19	OA Branch	(Seat No-1)
408	10737/2024	03.02.2024	ABLAPL-644/2024	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	BAIL-1	(Seat No-3)
409	10738/2024	03.02.2024	ABLAPL-651/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-01		(Seat No-3)
410	10739/2024	03.02.2024	ABLAPL-647/2024	B.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01		(Seat No-3)

									No-3)
41 1	10740/202 4	03.02.2 024	ABLAPL- 646/2024	GANESWAR JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-01		(Seat No-3)
41 2	10741/202 4	03.02.2 024	ABLAPL- 645/2024	GANESWAR JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Seat No-3)
41 3	10742/202 4	03.02.2 024	WP (C) - 17773/202 1	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
41 4	10743/202 4	03.02.2 024	WP (C) - 17773/202 1	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
41 5	10744/202 4	03.02.2 024	WP (C) - 17773/202 1	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-2)
41 6	10745/202 4	03.02.2 024	BLAPL- 7266/2023	S.S.PATTAN AIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
41 7	10746/202 4	03.02.2 024	BLAPL- 11460/202 3	J.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
41 8	10747/202 4	03.02.2 024	BLAPL- 8448/2023	J P KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-12)
41 9	10749/202 4	03.02.2 024	BLAPL- 13912/202 3	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-10)
42 0	10750/202 4	03.02.2 024	BLAPL- 12837/202 3	J.R.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-12)
42 1	10751/202 4	03.02.2 024	BLAPL- 9627/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-9)
42 2	10752/202 4	03.02.2 024	BLAPL- 12150/202 3	KC PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-3)

423	10753/2024	03.02.2024	BLAPL-9720/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-3)
424	10754/2024	03.02.2024	BLAPL-13508/2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-2)
425	10755/2024	03.02.2024	BLAPL-12140/2023	AK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-3)
426	10756/2024	03.02.2024	BLAPL-10437/2023	S.P.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-12)
427	10757/2024	03.02.2024	BLAPL-11004/2023	KK NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
428	10758/2024	03.02.2024	BLAPL-11255/2023	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-7)
429	10759/2024	03.02.2024	BLAPL-14721/2023	SC BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
430	10760/2024	03.02.2024	BLAPL-7761/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
431	10761/2024	03.02.2024	BLAPL-12783/2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-10)
432	10762/2024	03.02.2024	BLAPL-5711/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
433	10763/2024	03.02.2024	BLAPL-12017/2023	M.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-9)
434	10764/2024	03.02.2024	BLAPL-12763/2023	S S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-10)
435	10765/2024	03.02.2024	BLAPL-12635/2023	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)

									No-6)
436	10766/2024	03.02.2024	BLAPL-14120/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-5)
437	10767/2024	03.02.2024	BLAPL-12323/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-1	(Seat No-2)
438	10704/2024	03.02.2024	CRLMC-5474/2023	MAHADEV SAHU	GENERAL		Order Dtd. 2024-02-02	CRIMINAL MISC	(Seat No-7)
439	10715/2024	03.02.2024	WP (C) - 23607/2023	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2023-08-04	WRIT BRANCH-6	(Seat No-54)
440	10718/2024	03.02.2024	BLAPL-13084/2023	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-02-02	BAIL-2	(Seat No-11)
441	10724/2024	03.02.2024	WP (C) - 2205/2024	SANDYARANI PANI	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-6	(Seat No-16)
442	10726/2024	03.02.2024	WP (C) - 23607/2023	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2023-08-04	WRIT BRANCH-6	(Seat No-54)
443	10730/2024	03.02.2024	ABLAPL-11312/2023	APURBA DAS	GENERAL		Order Dtd. 2024-02-02	BAIL-2	(Seat No-12)
444	10735/2024	03.02.2024	WPC (OA) - 1210/2013	D SIBESH KANTA ACHARY	GENERAL		Order Dtd. 2023-09-13	OA Branch	(Seat No-1)
445	10301/2024	03.02.2024	RVWPET-145/2020	B P TANGA	GENERAL		Order Dtd. 2023-02-02	CIVIL REVISION	(Seat No-1)
446	10326/2024	03.02.2024	OJC-14897/2001	B DAS	GENERAL		Order Dtd. 2021-04-20	WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
447	10329/2024	03.02.2024	CRLREV-320/2023	P K DASH	GENERAL		Order Dtd. 2023-12-05Petition,	CRIMINAL REVISION	(Seat No-1)

448	10342/2024	03.02.2024	CRLREV-406/2023	P K DASH	GENERAL		Order Dtd. 2023-12-05Petition,	CRIMINAL REVISION	(Seat No-5)
449	10350/2024	03.02.2024	CRLREV-226/2023	P K DASH	GENERAL		Order Dtd. 2023-05-03Petition, Annexure, Affidavit,	CRIMINAL REVISION	(Seat No-4)
450	10351/2024	03.02.2024	CRLREV-405/2023	P K DASH	GENERAL		Order Dtd. 2023-12-05Petition,	CRIMINAL REVISION	(Seat No-5)
451	10352/2024	03.02.2024	WP (C) - 16900/2021	P K PATRA	GENERAL		Order Dtd. 2021-06-02	WRIT BRANCH-6	(Seat No-16)
452	10356/2024	03.02.2024	WP (C) - 43081/2023	M K RATH	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-3	(Seat No-28)
453	10357/2024	03.02.2024	WP (C) - 43079/2023	M K RATH	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-3	(Seat No-28)
454	10361/2024	03.02.2024	WP (C) - 24468/2021	R SWAIN	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No-15)
455	10363/2024	03.02.2024	WP (C) - 19379/2010	B P TANGA	GENERAL		Order Dtd. 2019-03-28		(Seat No-15)
456	10365/2024	03.02.2024	WP (C) - 15157/2016	B P TANGA	GENERAL		Order Dtd. 2017-03-16		(Seat No-15)
457	10367/2024	03.02.2024	WP (C) - 8743/2013	B P TANGA	GENERAL		Order Dtd. 2019-03-29		(Seat No-15)
458	10369/2024	03.02.2024	WP (C) - 22914/2022	R SWAIN	GENERAL		Order Dtd. 2023-01-27	WRIT BRANCH-6	(Seat No-25)
459	10371/2024	03.02.2024	WP (C) - 26574/2022	R SWAIN	GENERAL		Order Dtd. 2022-10-14	WRIT BRANCH-3	(Seat No-33)

460	10375/2024	03.02.2024	WP (C) - 13017/2004	H SUNDARA	GENERAL		Order Dtd. 2008-11-19 Petition, Annexure, Misc. case, Counter, Rejoinder, Entire Order,		(Seat No-33)
461	10379/2024	03.02.2024	WP (C) - 7219/2016	B P TANGA	GENERAL		Order Dtd. 2017-03-16		(Seat No-33)
462	10380/2024	03.02.2024	WP (C) - 30378/2020	R SWAIN	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-4	(Seat No-38)
463	10383/2024	03.02.2024	WP (C) - 10184/2021	R SWAIN	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-3)
464	10385/2024	03.02.2024	WPC (OAC) - 1919/2015	G C JENA	GENERAL		Order Dtd. 2023-09-27	OA Branch	(Seat No-1)
465	10387/2024	03.02.2024	CMAPL-160/2012	H SUNDARA	GENERAL		Order Dtd. 2014-07-04		(Seat No-1)
466	10388/2024	03.02.2024	TRP (C) - 147/2023	G SAHOO	GENERAL		Order Dtd. 2023-12-01	M. J. C.	(Seat No-6)
467	10389/2024	03.02.2024	MATA-200/2022	K CHATARJEE	GENERAL		Order Dtd. 2023-03-09	FIRST APPEAL	(Seat No-1)
468	10391/2024	03.02.2024	CONTC-2546/2022	U CHHOTRAY	GENERAL		Order Dtd. 2022-11-16	CONTEMPT	(Seat No-3)
469	10393/2024	03.02.2024	CONTC-7776/2023	P K JENA	GENERAL		Order Dtd. 2023-11-06	CONTEMPT	(Seat No-1)
470	10394/2024	03.02.2024	CONTC-221/2021	B P TANGA	GENERAL		Order Dtd. 2021-01-13	CONTEMPT	(Seat No-5)
471	10396/2024	03.02.2024	CRA-41/2001	S BISWAL	GENERAL		Order Dtd. 2024-01-25	CRIMINAL APPEAL	(Seat No-11)

47 2	10397/202 4	03.02.2 024	WP (C) - 38289/202 1	S K BEHERA	GENERA L		Order Dtd. 2022-02-21	WRIT BRANCH-2	(Sea t No- 6)
47 3	10398/202 4	03.02.2 024	BLAPL- 5376/2021	S MAHAPATRA	GENERA L		Order Dtd. 2022-06-30	CRIMINAL MISC	(Sea t No- 14)
47 4	10401/202 4	03.02.2 024	WP (C) - 16579/201 1	T K MOHANTY	GENERA L		Order Dtd. 2023-03-20	WRIT BRANCH-1	(Sea t No- 1)
47 5	10403/202 4	03.02.2 024	WP (C) - 16782/201 1	T K MOHANTY	GENERA L		Order Dtd. 2023-03-20	WRIT BRANCH-4	(Sea t No- 37)
47 6	10404/202 4	03.02.2 024	WP (C) - 16783/201 1	T K MOHANTY	GENERA L		Order Dtd. 2023-03-20	WRIT BRANCH-4	(Sea t No- 37)
47 7	10405/202 4	03.02.2 024	WP (C) - 24718/201 9	A K RANA	GENERA L		Order Dtd. 2019-12-20	WRIT BRANCH-5	(Sea t No- 22)
47 8	10407/202 4	03.02.2 024	WP (C) - 42936/202 3	U CHHOTRAY	GENERA L		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Sea t No- 45)
47 9	10410/202 4	03.02.2 024	WP (C) - 19182/202 1	H K PANDA	GENERA L		PetitionAnnex ure,	WRIT BRANCH-3	(Sea t No- 13)
48 0	10411/202 4	03.02.2 024	WP (C) - 16784/201 1	T K MOHANTY	GENERA L		Order Dtd. 2023-03-20	WRIT BRANCH-4	(Sea t No- 37)
48 1	10413/202 4	03.02.2 024	WP (C) - 14565/202 3	S K PATTNAIK	GENERA L		Order Dtd. 2024-01-24	WRIT BRANCH-8	(Sea t No- 29)
48 2	10415/202 4	03.02.2 024	WP (C) - 14567/202 3	S K PATTANAIAK	GENERA L		Order Dtd. 2024-01-24	WRIT BRANCH-8	(Sea t No- 29)
48 3	10416/202 4	03.02.2 024	ABLAPL- 616/2024	J BEHERA	GENERA L		Order Dtd. 2024-01-31		(Sea t No- 29)
48 4	10418/202 4	03.02.2 024	CONTC- 8823/2023	M NAIK	GENERA L		Order Dtd. 2023-11-29	CONTEMPT	(Sea t

									No-3)
485	10422/2024	03.02.2024	RSA-613/2003	K C SWAIN	GENERAL		Order Dtd. 2023-09-22	SECOND APPEAL	(Seat No-2)
486	10426/2024	03.02.2024	CRLA-192/2017	P K LENKA	GENERAL		Order Dtd. 2023-01-19	CRIMINAL APPEAL	(Seat No-2)
487	10427/2024	03.02.2024	ABLAPL-11756/2018	S SAHU	GENERAL		Order Dtd. 2019-12-18	CRIMINAL MISC	(Seat No-9)
488	10428/2024	03.02.2024	RSA-89/2005	S K BARIK	GENERAL		Entire Order	SECOND APPEAL	(Seat No-4)
489	10432/2024	03.02.2024	WP(C)-6539/2016	OPP NO 3	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
490	10438/2024	03.02.2024	CRLMC-3193/2016	K P	GENERAL		Order Dtd. 2021-06-30	CRIMINAL MISC	(Seat No-3)
491	10439/2024	03.02.2024	MACA-385/2020	R K DEHURY	GENERAL		Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No-7)
492	10441/2024	03.02.2024	MACA-386/2020	R K DEHURY	GENERAL		Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No-7)
493	10443/2024	03.02.2024	BLAPL-10255/2023	SARAT DASH	GENERAL		Order Dtd. 2023-10-13	BAIL-1	(Seat No-6)
494	10444/2024	03.02.2024	CRLA-89/2012	B DALAI	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-4)
495	10585/2024	03.02.2024	WPC(OAC)-1616/2018	S K SAHOO	GENERAL		Order Dtd. 2024-01-18	OA Branch	(Seat No-1)
496	10638/2024	03.02.2024	WP(C)-42375/2023	B R SENAPATI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)

49 7	10748/202 4	03.02.2 024	WPC (OAC) - 998/2019	NIRANJAN PRADHAN	GENERA L		Order Dtd. 2023-06-30	OA Branch	(Sea t No- 1)
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